

over seas trade during 1961-62 and the preceding three years was as follows:—

1961-62	.. 12%
1960-61	.. 9%
1959-60	9.6%
1958-59	8.7%

(c) The objective of our shipping policy is to carry 50% of our overseas trade in Indian ships. We are at present carrying much less because of our deficiency in tonnage employed in the tramp and tanker trades. Steps are being taken by the Government to make good the deficiency in this regard.

टेलीफोन

- *१६०. { श्री म० ला० द्विवेदी :
श्रीमती सावित्री निगम :
श्री स० चं० सामन्त :
श्री धुलेस्वर मीना :
श्री रामचन्द्र उलाका :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) 'अपना टेलीफोन' योजना के अन्तर्गत जब लोग सरकार द्वारा मांगी गई रकम जमा कर देते हैं तो क्या कारण है कि उनकी टेलीफोन की मांग तब भी पूरी नहीं होती ;

(ख) मांग के अनुसार उत्पादन क्षमता बढ़ाने के लिये क्या कार्यवाही की गयी है अथवा करने का विचार है ; और

(ग) इस मामले में अल्पनिर्भरता कब तक हो जाने की आशा है ?

परिवहन तथा संचार मंत्रालय में उपमंत्री (श्री भगवती) : (क) विभाग के पास कुल उपलब्ध साधनों की दृष्टि से टेलीफोन के विस्तार की सुविधायें अधिकांशतः सीमित हैं ।

(ख) भारतीय टेलीफोन उद्योग, हिन्दुस्तान केबल लिमिटेड तथा विभागीय कारखानों में उपस्करों के निर्माण में वृद्धि के

अतिरिक्त उपस्कर-निर्माण के लिये और अधिक युनिटों की स्थापना का प्रश्न विचाराधीन है । अन्तराष्ट्रीय विकास परिषद से एक समझौते के अन्तर्गत उपस्करों के आयात की आर्थिक व्यवस्था के लिये ऋण भी प्राप्त किया गया है ।

(ग) तीसरी पंचवर्षीय योजना काल के अन्तर्गत स्थिति में कोई विशेष सुधार होने की आशा नहीं है ।

Sugar Production Programme

- *161. { Shri Harish Chandra
Mathur:
Shri P. Kunhan:

Will the Minister of Food and Agriculture be pleased to state:

(a) the production programme of sugar for the next 3 years of the Plan; and

(b) how much is intended (i) for home consumption and (ii) for export?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The target of sugar production by the end of Third Five Year Plan, i.e., 1965-66 is 35 lakh metric tons, which includes a provision of 5 lakh metric tons for export. The target is expected to be achieved by the end of the Plan. A production of 33 lakh metric tons of sugar is being aimed at during the ensuing year 1963-64.

Haldia Port

- *162. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Indrajit Gupta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the land acquisition programme for the Haldia Port site has proceeded according to schedule and the amount of compensation that has been paid up-to-date;

(b) if so, what construction work will be taken up during 1963-64; and

(c) the steps being proposed by the State of West Bengal to rehabilitate the displaced persons there?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The acquisition of land in connection with the construction of a new Dock system at Haldia, covering approximately 9373 square miles, is in progress according to plan. It is expected that the land acquisition proceedings will be completed before the end of 1964. The area of the land so far acquired is 695.76 acres.

The amount of compensation so far paid is Rs. 22,01,583.13 nP.

(b) According to the schedule drawn up by the Calcutta Port Commissioners, certain preliminary works such as construction of roads, quarters, offices, excavation of basin and filling up low land etc. are proposed to be undertaken by the Port Commissioners during 1963-64.

(c) About 200 acres of land near the Port area have been acquired by the Government of West Bengal for rehabilitation of the families that will be displaced as a result of the land acquisition proceedings.

Foreign Tourists

*163. **Shri Sham Lal Saraf:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the Department of Tourism have received complaints from foreign tourists about being pestered in a number of ways, by agents, touts and others, even when staying in hotels and lack of ordinary courtesies on the part of Government Officials dealing with tourists; and

(b) if so, the steps taken or contemplated to be taken to counteract these deteriorating tendencies?

The Minister of Shipping in the Ministry of Transport and Communi-

cations (Shri Raj Bahadur): (a) and (b). Yes. In hotels in India there are various shops selling souvenirs and other goods which are not necessarily owned by the hotels but given on lease. These shopkeepers or their agents occasionally pester the tourists for the sale of their wares etc. Any such complaints received by the Department of Tourism are taken up with the hotels concerned. Also, the Federation of Hotel and Restaurant Associations of India has been asked to impress upon their members the need for vigilance in this matter. The complaints against the Government Officials as and when received are brought to the notice of the Administrative Departments concerned for suitable action.

Punishment to Sugar Hoarders

*164. { **Shri Vasudevan Nair:**
Shri Warrior:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have instructed the State Governments to award exemplary punishment to hoarders of sugar; and

(b) if so, how many hoarders have been booked and punished following these instructions?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The State Governments were advised to deal severely with sugar dealers found to be indulging in malpractices.

(b). Information received from State Governments so far shows that 328 cases of malpractices on the part of sugar dealers have been detected and action taken mostly under the Defence of India Rules for violation of provisions of Sugar (Control) Order, 1963. In 68 cases punishments have been awarded. The remaining cases are still under investigation or awaiting trial.